

Order

No: 1034

Dated: 15/11/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, and 2030-Stamps and Registration, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	POL	T.E.	O.E.	Tele	Elect.
1	Pr. D&S Judge, Kargil.	----	0.30	0.50	0.30	0.20	---
2	Pr. D&S Judge, Ganderbal.	25.00	0.20	----	0.20	0.10	0.50
3	Pr. D&S Judge, Ramban.	25.00	----	----	----	----	---
4	Pr. D&S Judge, Kulgam.	----	0.20	----	0.15	----	---
5	Pr. D&S Judge, Kathua.	20.00	0.10	----	0.20	0.10	---
6	Pr. D&S Judge, Bhaderwah.	----	0.20	0.10	0.25	----	---
7	Pr. D&S Judge, Samba.	----	0.15	----	----	----	---
8	Pr. D&S Judge, Baramulla	----	----	----	0.30	----	---
9	Addl. D&S Judge, Anantnag.,	15.00	0.10	----	0.15	0.15	----
10	3 <sup>rd</sup> . Addl. D&S Judge, Jammu	15.00	0.15	---	0.15	----	---
11	C.J.M. Ganderbal.	15.00	----	----	----	----	---
12	C.J.M. Ramban.	15.00	----	0.20	0.15	----	---
13	C.J.M. Bandipora.	----	0.20	----	0.20	----	---
14	C.J.M. Handwara.	15.00	0.30	---	0.20	0.10	---
15	C.J.M. Budgam.	15.00	0.20	---	0.15	0.10	---
16	Sub Judge, Surankote.	10.00	0.20	0.20	0.10	----	----
17	Sub Judge, Batote.	----	0.15	----	0.20	----	---
18	Sub Judge, Baramulla.	10.00	----	----	----	----	---
19	Sub Judge, Uri.	10.00	0.10	----	0.10	----	---
20	Sub Judge, Nowshera.	15.00	0.15	----	0.10	0.10	----
21	Judge, Small Causes Court Sgr	10.00	----	----	----	----	---
22	Spl.Mob. Mag. Udampur.	15.00	0.15	---	0.10	0.10	---
23	Spl.Mob. Mag. Kathua.	10.00	----	----	0.15	0.10	----
24	Railway Magistrate, Jammu	20.00	0.15	0.20	0.15	0.15	---
25	Munsiff, Bani.	15.00	0.10	----	0.10	----	----
26	Munsiff, Kangan.	15.00	0.10	0.30	0.20	----	----
27	Munsiff, Ganderbal.	----	----	----	0.15	----	---
28	Munsiff, Tangdhar.	----	----	0.80	----	----	---
29	Munsiff, Gool.	15.00	----	0.30	0.10	----	---
30	Munsiff, Jammu.	10.00	----	----	0.15	----	---
31	Munsiff, Udampur.	----	0.20	0.20	0.10	0.10	---
32	Munsiff, Buniyar.	0.217(Pay arrears)	----	0.20	----	----	---
33	Munsiff, Charasharief.	----	----	----	----	----	0.35
34	Munsiff, Tral.	----	0.20	----	0.20	----	---
35	Munsiff, Bandipora.	----	----	0.40	----	----	---
36	Munsiff, Hiranagar.	10.00	0.10	0.10	0.15	0.15	---
37	Munsiff, Baramulla.	10.00	----	----	----	----	---
38	Dist.Mob.Mag(T)Anantnag.	10.00	0.30	----	0.10	0.10	----
39	Addl. Mobile Mag. Surankote.	5.00	0.20	0.40	0.15	----	---
40	City Munsiff, Srinagar.	----	0.15	----	0.20	----	---
41	Munsiff, Tangmarg.	----	----	----	----	0.10	---
42	Munsiff, Magam.	----	0.10	----	0.10	----	---
	<b>For Misc. Courts.</b>						
J.	Pr. D&S Judge, Kupwara.	1.50	----	0.15	----	----	---

By Order.

*[Signature]*  
Deputy Registrar (Accts) 15/11

No: 28337-407/AC Dated: 15/11/2017

Copy to the:-

- 1-9 Pr. D&S Judge, Kargil/Ganderbal/Ramban/Kulgam/Kathua/Bhaderwah/Samba/Baramulla/Kupwara.
10. Addl. D&S Judge, Anantnag.
11. 3<sup>rd</sup>. Addl. D&S Judge, Jammu
- 12-16. C.J.M. Ganderbal/Ramban/Bandipora/Handwara/Budgam..
- 17-21 Sub Judge, Surankote/Batote/Baramulla/Uri/Nowshera.
22. Judge, Small Causes Court, Srinagar.
- 23-24 Special Mobile Magistrate, Udampur/Kathua.
25. Railway Magistrate, Jammu.
- 26-38 Munsiff, Bani/Kangan/Ganderbal/Tangdhar/Gool/Jammu/Udampur/Buniyar/Charasharief/

Contd....2/-

- 39. *Tral/Bandipora/Hiranagar/Baramulla/Tangmarg/Magam.*
- 40. *Distt. Mobile Magistrate (Tr), Anantnag.*
- 41. *Addl. Mobile Magistrate, Surankote.*
- 42. *City Munsiff, Srinagar.*
- 43. *Officer, Sub Try. Distt. Court complex, Janipur, Jammu*
- 44. *Try. Officer, Saddar Try. Srinagar.*
- 44-71 *Treasury Officer, Kargil/Ganderbal/Ramban/Kulgam/Kathua/Bhaderwah/Samba/Baramulla/Anantnag/Bandipora/Handwara/Budgam/Surankote/Batote/Uri/Nowshera/Udhampur/Bani/Kangan/Tangdhar/Gool/Buniyar/Charasharief/Tral/Hiranagar/Kupwara/Tangmarg/Magam..*
- ..... *for inf. And n/a.*
- 72. *Order book.*

*Spandil*  
Deputy Registrar (Accts) 15/11

*He vice, H.C. Jammu for up-loading*  
*Spandil*